

alia, depends upon the implementation capacity of States and availability of funds. The target for the year 2012 is set for achieving targets under 'rural road' component of Bharat Nirman under which all the eligible habitations with population 1000 and more in plain areas and 500 and more in hill and tribal (schedule V) areas are to be provided connectivity by all-weather roads.

Poor quality of roads constructed under PMGSY

†758. SHRI BALAVANT ALIAS BAL APTE:

SHRI SHREEGOPAL VYAS:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the contractors in connivance with some corrupt officials give their contracts to the third party which is a major cause of substandard quality of roads constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY);

(b) if so, the measures taken to check this misconduct; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (c) Rural Road is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one time special intervention of Central Government to improve the Rural Infrastructure through construction of roads. The projects for rural roads sanctioned under PMGSY are executed by the respective State Governments who execute the works through contractors. In order to ensure transparency in tendering process and avoid cornering of tenders the following provisions have been made;

(i) The Standard Bidding Document (SBD) has been amended to facilitate participation of small and medium as well as large contractors.

(ii) The State Governments have been advised for e-tendering of the projects under programme.

Claims for MGNREGS beneficiaries under other welfare schemes

759. SHRI MAHENDRA MOHAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

†Original notice of the question was received in Hindi.